



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.04.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 15.04.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 526 of 2025	Rakesh Dalpatram Panchal Vs. Kisaan Steels Pvt. Ltd. & Anr.	15.04.2026	21.04.2026
2.	I.A. No. 2364 of 2026 in Comp. App. (AT) (Ins) No. 322 of 2025  (With Defects)	Greater Noida Industrial Development Authority Through Its Manager (Institution) Vs. Pawan Kumar Goyal Resolution Professional for Swati Health and Education Services Pvt. Ltd. & Anr.	15.04.2026	21.04.2026
3.	Comp. App. (AT) (Ins) No. 754 of 2024 & I.A. No. 1588 of 2026  Part Heard	Vistra ITCL (India) Ltd. & Ors Vs. Satra Properties (India) Ltd. & Ors	15.04.2026	14.05.2026
4.	Comp. App. (AT) (Ins) No. 1782 of 2025	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.  With	15.04.2026	04.05.2026

<b>5.</b>	Comp. App. (AT) (Ins) No. 01 of 2026	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.	<b>15.04.2026</b>	<b>04.05.2026</b>
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar